

MA. No. 1342/02

18-5-07

Hon'ble Mr. Justice Khum Kadan, V.C.

Sri M.K. Upadhyaya counsel for the
applicant has sent illness slip. Adjourned.
List on 11-7-07 for hearing.

V.C.

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REGISTRAR

11.07.07
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

13.08.07

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13.08.07
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

13.09.07

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13.09.07
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

13.10.07

REGISTRAR

03/10/07

Hon. Mr. K. S. Menon, AM.

None appears for the applicant
even in the revised call. O.A. stands
dismissed in default.

AM.

(V)